## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

#### **LOK SABHA**

## UNSTARRED QUESTION NO.2798 TO BE ANSWERED ON 17.12.2025

#### ROBs/RUBs/RAILWAY INFRASTRUCTURE PROJECTS IN PUNJAB

#### 2798. DR. AMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of all proposed Road Over Bridges (ROBs), Road Under Bridges (RUBs) and other related railway infrastructure development projects planned/approved in the State of Punjab;
- (b) the current status of each project proposed, sanctioned, under construction, completed along with expected timelines for commencement and completion;
- (c) whether any new ROB/RUB proposals have been received from the Government of Punjab/local authorities during the last three years and if so, the action taken thereon;
- (d) the total estimated expenditure for these projects and the share of funding between the Railways and the State Government; and
- (e) the steps taken/being taken by the Government to expedite critical infrastructure works in Punjab to enhance public safety and improve road/rail connectivity?

#### **ANSWER**

## MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

### (SHRI ASHWINI VAISHNAW)

(a) to (e): Sanctioning of proposals for construction of ROBs/RUBs in lieu of Level Crossings is a continuous and dynamic process of Indian Railways. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (Oct'25) is as under:

Period	ROBs/ RUBs constructed	
2004-14	4,148 Nos.	
2014-25	13,653 Nos	
(Oct'25)		

As on 01.11.2025, 4,689 Nos. ROBs/ RUBs are sanctioned at the cost of ₹1,11,583 Cr on Indian Railways including 95 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) at a cost of ₹ 1,317 crore in the State of Punjab, which are at various stages of planning and execution.

Proposals/requests/suggestions/representations, both formal and informal, for ROBs/RUBs across the country are received on the basis of demands raised by State Governments, Members of Parliament, elected representatives, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Divisional Offices etc. As receipt of such proposals/complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

Budget allocation for Infrastructure projects and safety works, falling fully/partly in the State of Punjab is as under:

Period	Outlay	
2009-14	₹225 crore/year	

2025-26	₹ 5,421 Cr. (More than 24 times)

As on 01.04.2025, 09 projects (04 new line and 05 doubling) of total length 714 Km, costing ₹ 21,926 crore, falling fully/partly in the State of Punjab are in different stages of planning/sanctioning/execution, out of which 115 Km length has been commissioned and an expenditure of ₹ s8,079 crore has been incurred upto March' 2025. The summary is as under:-

Category	No. of	Total	Length	Expenditure upto
	projects	Length	Commissio	March 2025
			ned	(₹ in Crore)
New line	04	252 Km	64 Km	7,359
Doubling /multitracking	05	462 Km	51 Km	720
Total	09	714 Km	115 Km	8,079

Details of some of the recently completed projects falling fully/partly in the State of Punjab are as under:

S. No.	Project	Cost
		(₹ in Cr.)
1	Chakki Bank-Bharoli Doubling (3 Km)	15
2	Jakhal- Mansa Doubling (45 Km)	163
3	Mirthal-Bhangala Beas River Doubling (2.5 Km)	74

4	Ambala-Dhapper-chandigarh Doubling (45 Km)	339
5	Mansa – Bhatinda Doubling (49 Km)	216
6	Amritsar -Chheharta Doubling (7 Km)	31
7	Jallandhar-Pathankot-Jammu Tawi Doubling (209 km)	850
8	Kathua-Madhopur Punjab - doubling including Bridge on Ravi (2.5 Km)	257
9	Rajpura-Bhatinda Doubling (173 Km)	2,459

# Some of the projects falling fully/partly in the State of Punjab which have been taken up are as under:

S.N.	Project	Cost (₹ in Cr.)
1.	Nangal Dam-Talwara- MukerianNew line (143 Km)	2,018
2.	Bhanupalli-Bilaspur-Beri New Line(63 Km)	6,753
3.	Qadian-Beas New Line(40 km)	842
4.	Ferozpur-Patti New Line (26 Km)	300
5.	Rama Mandi( Raman)-Maur Mandi(Maur) via Talwandi Sabo ( 29 km) New Line	154
6.	Ludhiana-Kila Raipur doubling (19 Km)	238
7.	Ludhiana-Mullanpur doubling (21 Km)	235
8.	Rajpura-Mohali New Line (18 km)	443

Government of India is geared up to execute projects, however success depends upon the support of Government of Punjab. For instance, details of some major projects which are delayed due to land acquisition are as under: -

SN	Name of the project	Total land required	Land acquired	Balance Land to be acquired
		(in Ha)	(in Ha)	(in Ha)
1.	Firozpur-Patti new line	166	0	166
2.	Alal-Himmatana Chord line	20	0	20
3.	Qadian-Beas New Line	151	0	151
4.	Rama Mandi( Raman)- Talwandi Sabo New Line	85	0	85

Firozpur-Patti New line (26 km) situated fully in Punjab is an important project near the international border. Land for project was to be handed over free of cost for this project by State Govt. of Punjab. Total 166 Ha land is to be acquired in the districts of Firozpur and Tarn Taran. Award for entire land has been published in Mar'23. However, disbursement of award has not been done by state govt. considering delay in execution of this important border area project, Ministry of Railways has decided to take up Firozpur-Patti New line (26 km) through its own funding.

In last three years i.e. 2022-23, 2023-24, 2024-25 and current financial year 2025-26, 22 surveys (09 New Line, 12 Doubling and 01 Gauge

Conversion) covering a total length of 2,101 Km have been taken up falling partly/fully in the State of Punjab.

Various steps taken by the Government for speedy approval and implementation of Railway projects include (i) setting up of Gati Shakti units (ii) prioritisation of projects (iii) substantial increase in allocation of funds on priority projects (iv) delegation of powers at field level (v) close monitoring of progress of project at various levels, and (vi) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects. This has led to substantial increase in rate of commissioning since 2014.

Completion of Railway project/s depends on various factors which include the following:

- Land acquisition by State Government
- Forest clearance
- Shifting of infringing utilities
- Statutory clearances from various authorities
- Geological and topographical conditions of area
- Law and order situation in the area of project site
- Number of working months in a year for particular project site etc.

All these factors affect the completion time and cost of the project/s.

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